

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD**

OA.No./21/449/2018
Dated: 06/6/2018

BETWEEN:

A. Venkata Rami Reddy,
S/o.A. Nagi Reddy,
Aged about 39 years,
Occ: Gramin Dak Sevak Mail Deliverer,
Gr.'D', Nizampet Sub Office,
Secunderabad North Sub Division,
Trimulgherry Head Post Offices, Secunderabad.

..... Applicant

AND

1. The Union of India rep. by its
Secretary,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi -1.
2. The Chief Postmaster General,
Telangana Circle, Abids, Hyderabad -1.
3. The Chief Postmaster General,
Andhra Pradesh Circle, Vijayawada.
4. The Postmaster General,
Hyderabad Region, Hyderabad -1.
5. The Postmaster General,
Kurnool Region, Kurnool.
6. The Sr. Superintendent of Post Offices,
Secunderabad Division, Secunderabad.
7. The Superintendent of Post Offices,
Nandyala Division, Nandyala.

..... Respondents

Counsel for the Applicant : Mr. B. Pavan Kumar, Advocate
Counsel for the Respondents : Mr. A. Radha Krishna, Addl. CGSC

CORAM

Hon'ble Mr. Justice R. Kantha Rao, Judicial Member

ORAL ORDER

{Per Hon'ble Mr. Justice R. Kantha Rao, Judicial Member}

Learned counsel appearing for the applicant seeks permission to withdraw the O.A. Permission is granted. The OA is dismissed as withdrawn. No costs.

(JUSTICE R. KANTHA RAO)
JUDL. MEMBER

Dated the 6th June, 2018
(Dictated in the Open Court)

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